

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 31st October, 2012 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 40 of 2012.

A Bill to amend the Tamil Nadu National Law School Act, 2012

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-third Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu National Law School (Amendment) Act, 2012.	Short title and Commencement.
(2) It shall be deemed to have come into force on the 31st day of July 2012.	
2. In section 11 of the Tamil Nadu National Law School Act, 2012, in the third proviso to sub-section (3), for the expression “sixty-five years”, the expression “seventy years” shall be substituted.	Amendment of section 11.
3. (1) The Tamil Nadu National Law School (Amendment) Ordinance, 2012 is hereby repealed.	Repeal.

Tamil Nadu
Act 9 of
2012.

Tamil Nadu
Ordinance
8 of 2012.

STATEMENT OF OBJECTS AND REASONS.

It was considered to raise the retirement age of the Vice-Chancellor so as to utilise the knowledge and experience gained by the academicians for the enrichment of legal education in the State. The Government, therefore, decided to amend the Tamil Nadu National Law School Act, 2012 (Tamil Nadu Act 9 of 2012) to raise the retirement age of the Vice-Chancellor from sixty-five years to seventy years on par with the retirement age of the Vice-Chancellor under the Central Universities Act, 2009 (Central Act 25 of 2009). Accordingly, the Tamil Nadu National Law School (Amendment) Ordinance, 2012 (Tamil Nadu Ordinance 8 of 2012) was promulgated by the Governor on the 30th July 2012 and the same was published in the *Tamil Nadu Government Gazette* Extraordinary, dated the 31st July 2012.

2. The Bill seeks to replace the said Ordinance.

N.R. SIVAPATHI,
*Minister for School Education,
Sports and Youth Welfare, Law,
Courts and Prisons.*

A.M.P. JAMALUDEEN,
Secretary.